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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH
JABALPUR

Original Application No. 480 of 2006

Jabalpur, this the 19th day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

Ms. Lanka Adilakshim,
Aged about 53 years,
D/o. Lanka Venkatappa,
Principal, Kendriya Vidyalaya,
Raigarh (Biaore) (MP),
Kendriya Vidyalaya No. 2, Hubli,
Karnatka (AP)

Applicant

(By Advocate – Shri Shiv Kumar Tiwari)

V E R S U S

1. Kendriya Vidyalaya Sangathan,
Institutional Area, Shaheed Jeet
Singh Marg, New Delhi,
Through its Commissioner.
2. Deputy Commissioner (Personal),
Kendriya Vidyalaya, 18,
Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi (MP). *MP*
3. Assistant Commissioner,
Kendriya Vidyalaya Sangathan,
Bhopal Regional, Opposite Maida
Mills, Bhopal (MP).

Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

By means of order dated 3rd July, 2006 issued by the Kendriya Vidhyalaya Sangathan, New Delhi the applicant has been transferred from Raigarh to Hubli. Against the said transfer order the applicant has not made any representation but has requested that she will make a representation to the competent authority within a week. In case she

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makes a representation to the competent authority within a week the same may be considered and decided by the competent authority within a period of one month from the date of receipt of a copy of this order. ~~within a period of one month~~

2. Accordingly, the Original Application stands disposed of at the admission stage itself.

A. K. Gaur
(A. K. Gaur)
Judicial Member

G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

“SA”

पृष्ठांकन सं. ओ/ब्या.....जबलपुर, दि.....
प्रतिलिपि अंग्रेजीतः—

- (1) समिति, उच्च न्यायालय वार एसोसिएशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/कु.के काउंसल
- (3) प्रत्यक्षी श्री/श्रीगती/कु.के काउंसल
- (4) विरापाल, को.प्र.अ., जबलपुर न्यायीठ

सूचना एवं आवश्यक कार्यवाही हेतु

Shri S.K. Tiwari H.C.J.B.
All Res. w/c/c Pehlwan

Dr. G.C. Srivastava
21/7/08.

Agreed
21/7/08